

Pradhan, Shri Pabitra Mohan
 Raj Keshar Singh, Shri
 Ram Kinkar, Shri
 Ram Sagar, Shri
 Ramachandran, Shri P.
 Ranjit Singh, Shri
 Rodrigues, Shri Rudolph
 Sai, Shri Larang
 Saini, Shri Manohar Lal
 Sarangi, Shri R P
 Sarkar, Shri S K
 Shah, Shri D P
 Shastri, Shri Y P
 Shejwalkar, Shri N. K.
 Sheo Narain, Shri
 Sheth, Shri Vinodbhai B.
 Shrikrishna Singh, Shri
 Sikander Bakht, Shri
 Singh, Dr B. N.
 Sinha, Shri C. M.
 Suraj Bhan, Shri
 Swamy, Dr. Subramamam
 Tiwari, Shri Brij Bhusan
 Tiwary, Shri D. N.
 Tiwary, Shri Madan
 Varma, Shri Ravindra
 Verma, Shri Hargovind
 Verma, Shri R L P
 Yadav, Shri Narsingh
 Yadav, Shri Sharad
 Yadvendra Dutt, Shri
 Yuvraj, Shri

MR. SPEAKER: The result* of the division is: Ayes 31; Noes 77.

The motion was negatived.

MR. SPEAKER: Mr. Kodyian, are you pressing substitute motion Nos. 11 and 12?

SHRI P. K. KODIYAN: I am not pressing.

MR. SPEAKER: Mr. Kodyian, are you pressing substitute motion Nos. 11 and 12?

SHRI P. K. KODIYAN: I am not pressing.

MR. SPEAKER: The substitute motion No. 19 moved by Shri L. L. Kapoor—he is not present.

Then, I come to the substitute motion No 23 moved by Shri G. S. Reddi.

SHRI G. S. REDDI (Miryalguda): I am not pressing.

MR. SPEAKER: There is the substitute motion No. 25 moved by Shri B. C. Kamble—he is also not present. The substitute motion No. 27 moved by Shri A. K. Ray—not present.

All these substitute motions and other motions are taken as negatived.

All other substitute motions were also negatived.

17.31 hrs.

STATEMENT RE: EMERGENCY RELIEF TO TAMIL NADU AND ANDHRA PRADESH FOR LOSSES DUE TO CYCLONES.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGRAWAL): With your permission, Sir, I wish to make the following statement:

As the hon. Members of this House are aware, a serious calamity has befallen two of the States of the Union—Tamil Nadu and Andhra Pradesh. Large-scale damage to life and property has occurred in many districts of these two States as a result of two severe cyclones. The total extent of the damage will be assessed in due course. It is the Central Government's intention to provide appropriate assistance to the two States in

*The following members also recorded their votes.

AYES: S/Shri P. Rajagopal Naidu and Rajshankar Kollur;

NOES: S/Shri Satish Agrawal, Dr. Ramji Singh, Satya Deo Singh and Ram Murti.

(Shri Satish Agrawal)

the meanwhile as a measure of emergency relief, the Central Government has decided to sanction immediately an advance of Rs 5 crores to Tamil Nadu and Rs 5 crores to Andhra Pradesh.

I am sure the members of the House will join me in conveying to our brothers and sisters in Tamil Nadu and Andhra Pradesh our deepest sympathy in their difficult moment.

AN HON MEMBER What about Pondicherry?

MR. SPEAKER Whether Pondicherry has also suffered

SHRI C K CHANDRAPPAN (Cannanore) I want to know about Kerala also

SHRI SATISH AGRAWAL As a matter of fact as recommended by the Sixth Finance Commission with effect from 1st April, 1974, an advance Plan assistance is given to States after the Central team has surveyed the damage and the loss caused. This is for the first time in the history of the country that without any report of the Central team, financial assistance to the extent of Rs 5 crores each to Tamil Nadu and Andhra Pradesh has been given.

So far as Pondicherry is concerned or any other state is concerned in this case, we have not received any request or intimation from them. (Interruptions) So far as Pondicherry is concerned we shall consider it. We are awaiting report. (Interruptions)

SHRI C M STEPHEN ('dukku) He has made an unwarranted statement that this is the first time that they have done it. No, last year when the calamity befell in Kerala, the Government came out with some sort of gesture and sanctioned Rs 1 crore immediately without any request from them. (Interruptions)

SHRI C N VISVANATHAN (Thirupattur) The Minister of State has said that Pondicherry is also affected but he has not mentioned any sanction for them.

MR. SPEAKER He said We are awaiting a report from them. (Interruptions) He has not said that it is on record.

SHRI VASANT SATHI (Akola) He said that Pondicherry will be considered. It is not included there.

MR. SPEAKER Pondicherry will be considered.

SHRI VASANT SATHI Why has he not announced so? Announced Rs 1 crore just now my dear friend. (Interruptions)

SHRI C K CHANDRAPPAN Our State has also been affected. I would request the Minister to tell us whether they have received any message from our State or whether they have taken any decision on this.

17 37 hrs

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED FAST BY LEADERS OF THE REPUBLICAN PARTY OF INDIA DEMANDING SAFEGUARD FOR NEO-BUDDHISTS

SHRI YESHWANTRAO CHAVAN (Satara) I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and request that he may make a statement thereon—

'Reported indefinite fast of three leaders of the Republican Party of India in Delhi in pursuance of their demands regarding safeguards for Neo-Buddhists

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH) Sir the main demand of some leading members of the Republican Party